

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH**

OA 439/2023

IN THE MATTER OF:

BIRENDER SANGWAN

... APPLICANT

VERSUS

PWD & ORS.

...RESPONDENTS

N.D.O.H.: 30-01-2025

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NEW DELHI

DATED: 29-01-2025

RESPONDENT/DDA

THROUGH



KRITIKA GUPTA

Counsel for Respondent/DDA

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High Court of Delhi, Sher Shah Suri Marg, Delhi

Enrol. No.: D/2750/2015

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Respondents no. 5 and 6 are also directed to reconstruct the DDA Park Wall measuring 105.5 meters as undertaken at their own costs. The DDA is directed to file further Status Report in this regard on such reconstruction of the DDA Park Wall by respondents no. 5 and 6 within one month thereafter by e-mail at judicial- ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF, before the Ld. Registrar General, National Green Tribunal, Principal Bench, New Delhi who may, if necessary, put up the matter before this Bench for further directions.”

4. That as per the information available with the Respondent/ DDA, the PWD (i.e., Respondent No. 1) has not paid Rs. 1,00,000/- (Rs. One Lakh Only) awarded as environmental compensation for damage caused to environment due to demolition of DDA Park Wall measuring 30.06 meters, till date.
5. That Respondent No. 4, DMRC has forwarded details of 3 cheques totaling Rs. 3,00,000/- (Rupees three lakhs only) dated 02-05-2024 bearing no. 4150, 4149 and 4148 respectively drawn on Axis Bank in the name of Delhi Pollution Control Committee. True Copy of the cheque details forwarded by DMRC is annexed herewith as **Annexure R1**.
6. That a part of the broken wall of the green belt has been constructed by DMRC. However work of the fencing of the wall still remains entirely pending as on date. This wall has not been completed and is broken at places. Its total length is 64 m.

Moreover, the DMRC has dumped some construction material used in the construction of the wall in the park. Latest Photographs are annexed herewith as **Annexure R2**.

7. That the Respondent/DDA is committed to the cause of creating, protecting and maintaining green covers in the area under its jurisdiction, and is undertaking that all necessary steps and actions in pursuance thereof. The Respondent/ DDA tenders its unconditional apology for the inadvertent delay in filing of this Status Report on account of departmental exigencies.

NEW DELHI
DATED: 29-01-2025


By: Director, Hort
Hort. Deptt. DDA
Delhi
RESPONDENT/DDA

THROUGH


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ANNEXURE R1

D D M M Y Y Y

On Demand Pay

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VOID

PURCHASE

CC

Okays 2269

38261

DRAWEE BANK AND BRANCH
अदाकर्ता बैंक और शाखा

AUTHORISED SIGNATORY
प्राधिकृत हस्ताक्षरकर्ता

AUTHORISED SIGNATORY
प्राधिकृत हस्ताक्षरकर्ता

Please

D D M M Y Y Y

Pay DELHI POLLUTION CONTROL COMMITTEE

One Lakh only

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PURCHASE

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DRAWEE BANK AND BRANCH
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AUTHORISED SIGNATORY
प्राधिकृत हस्ताक्षरकर्ता

Please

ANNEXURE R2





GPS Map Camera



Delhi, Delhi, India
P44m+f2f Public Park, Block D, Sector 14, Rohini,
Delhi, 110085, India
Lat 28.706407° Long 77.132674°
10/01/25 11:28 AM GMT +05:30

Google

